

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Civil Appeal No(s). 779-780/2013

U.P. PANDIT DEEN DAYAL UPADHAYA VETERINA

Appellant(s)

VERSUS

S.M.COLLEGE VETERINARY SC.& AN.RES.&ORS.
(with interim relief and office report)

Respondent(s)

Date : 27/08/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr. Bijan Kumar Ghosh, Adv.

For Respondent(s)

Mr. Navin Prakash, Adv.

UPON hearing the counsel the Court made the following
O R D E R

s Among four respondents (common to both the appeal
herein), service upon respondents Nos.1 to 3 is complete but
none has entered appearance.
Respondent No.4 has already entered appearance and is well
represented.
Neither the appellant nor respondent No.4 has filed any
statement of case so far. Since it is no more a mandate after
the amendment in the Supreme Court Rules, 2013 and in that
circumstance, the List of dates already submitted is presumed
to have been accepted.
Both the appeals stand complete, in the give
n circumstances.

Registry to process to list the same before the Hon'ble
Court, as per rules.
Signature Not Verified

Digitally signed by
Rupam Dhamija
Date: 2015.09.02
11:49:50 IST
Reason:

(RACHNA GUPTA)

Registrar